## Demand, supply and cost of Fertilisers

1092. SHRI RAMJIWAN SINGH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the annual demand, supply and cost of different chemicals fertilisers in the country at present?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): The agronomic requirements of fertilisers of each State and Union Territory are assessed before each cropping season on the basis of the projected area under various crops and an assumed percentage increase in the consumption. The net requirements so assessed for the year 1978-79 are as under:

		(in lakh	tonnes)
Nitrogen	P2O5	K <sub>2</sub> O	Total
34. 23	10.33	6.38	51.60

Against the above requirements, following supplies have been made from domestic production and imports till end of September, 1978:

	(In lash	tonnes)			
Nitorgen	P205	K20	Total		
19. 15	5.41	3 · 28	27.84		

The balance supplies will be made in the remaining months of the current Rabi season. The maximum selling prices of urea, Ammonium Sulphate & Calcium Ammonium Nitrate are controlled statutorily and they are the same for both imported and indigenous fertilisers of these three A statement indicating the retail prices of Pool Fertilisers is enclosed.

## Statement

No.	Name of Fertiliser					Price (Rs. per tonne)			
						2			3
1	Urea (46%N)	•	•		•	•	•		1550
2	Urea (45%N)	•				•	•		1510
3	Amm. Sulphate	(21%N	)				•	•	945
4	Calcium Amm.	Nitrate		₫.					
	(25%N)					•			1015
	(27%N).								1100
	(28% N)	•							1140
	(26% N)								1060
5	Amm. Sulphate	Nitrate						•	1060
6	Amm. Chloride								995
7	D.A.P								2218
8	M.A.P.								2325
9	Triple Super Pi	osphate				•			1575
10	M.O.P								795
ΙI	S.O.P								1295
12	AVP (20:20:0)	•							1590
13	ANP (23:23:0)	•							1760
1.4	ANP (21:21:3)								2045
15	ANP (23:14:0)								1555
16	VAS (13:50:0)								2030
17	N.P.K. (15:15:1	15)							1520

I		1,	2		3
	-	<del></del>			
18	14:14:14		•	•	1450
19	14:28:14		•	•	1855
20	13:13:13		•	•	1340
21	12:24:12		•	•	1570
22	11:11:11			•	1150
23	17:17:17		•	•	1810
24	13:13:20		•	•	1905
25	17:17:16		•	•	2000
26	28:10:10				1770

## Memorandum from Employees of Mother Dairy

1093. SIGRI BHAGAT RAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether a deputation of Mother Dairy Employees Union (Regd.) handed over a memorandum to him on 1st September, 1978;
- (b) if so, the main contents of the memorandum;
- (c) reaction of Government thereto; and
- (d) why the Government has not intervened to solve the difficulties of the employees of Mother Dairy who are agitating in protest against the dismissal of their President, the agitation having started on 27th August 1978 and six employees arrested and one employee sitting on fast unto death till now?

THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir.

- (b) The main request was for the reinstatement of Shri Kanwal Jeet Singh, Driver-cum Salesman, who had been dismissed by Mother Dairy from 24th August, 1978 (after duty hours);
- (c) and (d). The Mother Dairy is being looked after by the National

Dairy Development Board. management is autonomous and has authority to take appropriate decisions in the best interests of the organisation. In the case of Shri K. J. Singh, the organisation seems to have taken the decision to terminate his services strictly in accordance with provisions of the contract. The dismissal Shri Kanwal Jeet Singh, Driver-cum-Salesman, has now become the subject matter of conciliation proceedings in the Office of Labour Commissioner, Delhi in accordance with the provi-Disputes sions of Industria] 1947. The Conciliation Officer has also advised the workers to stop the realy hunger strike forthwith.

## Upper Wardha Project

1094. SHRI SANOTSHRAO GODE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether upper Wardha Project; is being delayed for want of funds;
- (b) what is the schedule of completion of this irrigation project;
- (c) will the Government see that roads are constructed in the command area of this project simultaneously with the construction of the project; and
- (d) will the Government adhere to the promise given by the Covernment of Maharashtra to the project sufferers to rehabilitate them well in advance of the complement of **Upper** Wardha project?